

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 2402

ANSWERED ON 03.08.2023

REPAIR OF EMBANKMENTS

2402. DR. A. CHELLAKUMAR

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of funds allocated and sanctioned for repairing embankments since 2014, year-wise;
- (b) the total length of new embankments built-in kilometers since 2014, year-wise; and
- (c) the status of the master plans being outlined by the Brahmaputra Board for Manu and Howrah rivers in Tripura along with the details of the timeline for the notification?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Flood management including erosion control falls within the purview of the States. Flood management and anti-erosion projects are formulated and implemented by concerned State Governments from own resources as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas.

To strengthen the structural measures of flood management, Ministry had implemented Flood Management Programme (FMP) during XI & XII Plan for providing Central Assistance to States for works related to flood control, anti-erosion, drainage development, anti-sea erosion, etc. which subsequently continued as a component of Flood Management and Border Areas Programme (FMBAP) for the period from 2017-18 to 2020-21 and further extended up to September 2022 with limited outlay. No central assistance is provided for repair and maintenance of embankments under the FMBAP scheme. However, projects for raising and strengthening of the embankments are considered for funding under the FMBAP Scheme. The data on construction of new embankment is not maintained centrally.

State wise details of funds released for various flood management projects under FMBAP scheme since year 2014 is at **Annexure**.

(c) Master plans of Manu River and Howrah river of Tripura were prepared by Brahmaputra Board and approved by Government of India in 2004. Periodic updation of master plans are taken up by Brahmaputra Board. Updation of master plan of Howrah river has been taken up by Brahmaputra Board in March 2022.

ANNEXURE

ANNEXURE TO BE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 2402 TO BE ANSWERED IN LOK SABHA ON 03.08.2023 REGARDING “REPAIR OF EMBANKMENTS”.

Central Assistance Released from FY 2014-15 to 2022-23 for projects covered under FMBAP (Amount in Rs. crore)											
S.N.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	Total
1	Arunachal Pradesh	-	47.39	23.69	21.18	-	-	-	-	-	92.26
2	Assam	15.25	47.14	0.00	245.49	142.12	85.03		14.80	248.65	798.48
3	Bihar	76.19	64.51	0.00	52.57	132.28	65.29	42.49		88.96	522.30
4	Himachal Pradesh	115.20	27.00	50.00	87.50	162.60	176.41	11.87	6.35	-	636.93
5	Jammu & Kashmir	15.16	46.58	40.56	119.18	55.03	97.06	10.14	116.79	-	500.50
6	Kerala	55.22	-	-	19.05	-	-	-	-	-	74.27
7	Manipur	6.45	-	-					52.38	76.63	135.46
8	Mizoram	1.46	0.47	0.00	0.48	-	-	-	-	-	2.41
9	Nagaland	13.08	2.51	23.13	-	10.84	-	-	-	-	49.56
10	Odisha	-	-	-	-	-	-	15.79	2.51	-	18.30
11	Puducherry	13.26	-	-	-	-	-	-		-	13.26
12	Punjab	-	-	-	7.47	-	-	-	3.74	-	11.21
13	Sikkim	-	5.72	-	-	-	-	-	-	-	5.72
14	Tripura	-	14.02	-	-	-	-	-	-	-	14.02
15	Uttar Pradesh	21.83	40.14	-	103.98	87.87	39.15	-	-	-	292.97
16	Uttarakhand	43.82	57.02	-	--	4.63	35.58	-	2.77	-	143.83
17	West Bengal	7.84	29.69	12.61	65.03	89.31	117.12	-	44.15	-	365.75
	Total	384.76	382.20	149.99	721.92	684.69	615.63	80.29	243.49	414.24	3677.23
